

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 2370
ANSWERED ON 21.03.2023

STATUS OF SOLAR PROJECTS IN THE COUNTRY

2370. MS. KAVITA PATIDAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of solar projects running in the country at present;
- (b) the steps taken and are being taken to promote it in Madhya Pradesh; and
- (c) the details of benefits to Madhya Pradesh from these projects, district-wise?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) As on 28.02.2023, a cumulative solar power capacity of 64.38 GW has been installed in the country.

(b) The Government has taken several steps to promote renewable energy, including solar energy, in the country, including the state of Madhya Pradesh. These, inter-alia, include:

- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025;
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30;
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale;
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc;
- Foreign Direct Investment (FDI) up to 100 percent under the automatic route continued;
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power;
- Notification of standards for deployment of solar photovoltaic system/devices;
- Setting up of Project Development Cell for attracting and facilitating investments;
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects;
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators;
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022;
- Notification of "The electricity (Late Payment Surcharge and related matters) Rules (LPS rules);
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges;
- National Green Hydrogen Mission approved with an aim to make India a Global Hub for production, utilization and export of Green Hydrogen and its derivatives. This will help in setting up of additional RE capacity including solar.

(c) Solar projects with an aggregate capacity of 2,801 MW have been installed in various districts of Madhya Pradesh. The details are given at **Annexure**.

These projects provide several benefits, including electricity generation, direct and indirect local employment, etc.

**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF RAJYA SABHA
UNSTARRED QUESTION NO. 2370 FOR 21.03.2023**

**DISTRICT-WISE DETAILS OF SOLAR PROJECTS INSTALLED IN MADHYA
PRADESH**

S. No.	Name of District	Capacity (MW)
1.	Agar	146.99
2.	Agar Malwa	56.99
3.	Ashok Nagar	51.00
4.	Balaghat	5.50
5.	Bhopal	1.35
6.	Damoh	5.50
7.	Dewas	1.25
8.	Dhar	38.11
9.	Hoshangabad	10.00
10.	Indore	5.14
11.	Jabalpur	20.00
12.	Jhabua	0.14
13.	Khandwa	50.00
14.	Khargone	0.86
15.	Mandsaur	402.00
16.	Morena	3.60
17.	Neemuch	155.00
18.	Raisen	2.40
19.	Rajgarh	101.75
20.	Ratlam	60.00
21.	Rewa	750.00
22.	Satna	43.45
23.	Sheopur	50.00
24.	Sehore	93.53
25.	Shahdol	1.20
26.	Shajapur	20.00
27.	Shivpuri	180.00
28.	Sidhi	6.25
29.	Ujjain	132.01
30.	Vidisha	65.00
31.	Capacities under Rooftop, Off Grid & PM KUSUM Schemes in various districts	342.23
Total Solar Capacity		2801.24